

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO : 831**  
(TO BE ANSWERED ON THE 28<sup>th</sup> July 2015)

**PRIVATISATION OF KOLKATA AIRPORT**

831. SHRI VIVEK GUPTA

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government has plans to privatise Netaji Subash Chandra International Airport and whether the decisions have been delayed, if so, the reasons therefor;
- (b) what are the reasons for the delay; and
- (c) the date which Government has set to finalise the reports after request for qualifications have been filed?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Dr Mahesh Sharma)

- (a) & (b): No, Sir. However, Government of India (GoI) intends to undertake the Operation, Management and Development of Kolkata airport under Public Private Partnership (PPP) mode. Airports Authority of India (AAI) has issued Request for Qualification (RFQ) document on 30.12.2014. RFQ dates have been extended in past on account of 'in principle' approval of the competent authority in the Government.
- (c): Presently, no such milestones have been set to finalize the transaction documents for award of the project.

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